

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT)(Ins.) No. 24 of 2021

IN THE MATTER OF:

Dinesh G.Jaiswal

...Appellant

Vs.

Punjab National Bank & Anr.

...Respondents

Present:

For Appellant: Mr. Varun Singh, Advocate

For Respondent: Mr. Aditya Dewan, Mr. Siddharthchechani, Mr. Ankit Gusain, Advocates

ORDER

(Through Virtual Mode)

25.03.2021: Learned Counsel for the Appellant submits that he has filed the rejoinder and written submissions which are taken on record.

Learned Counsel for the Respondent seeks and is granted two weeks' time to file the written submissions.

Pleadings are completed.

Let the matter be fixed for '**Hearing**' on **23rd April, 2021**.

Interim Order to continue till the next date of hearing.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

Ss/kam